

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-542
IB-839/ND/2020

IN THE MATTER OF:
High Ground Enterprises Ltd
V/s
Teletech Industries Pvt Ltd

...Applicant

...Respondent

SECTION
U/s 9 IBC

Order delivered on 25.03.2021

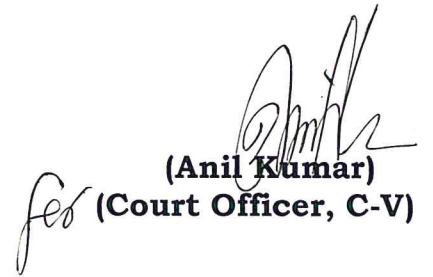
CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,
due of paucity of time, list the matter on **06.05.2021**.


(Anil Kumar)
fes (Court Officer, C-V)